

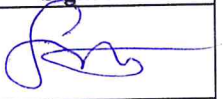

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.214of 2017 in CP (IB) No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	NSL Nagapatnam Power & Infratech Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	
D. Narendar Naik	Advocate	9849387366	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.D.Narendar Naik along with Mr.Naresh Kumar Sangam,  
Learned Counsels for the Petitioner and None appeared for the  
Respondent.

The Petitioner  is not filed relevant documents, post the matter on  
18.01.2018.

  
**Member (T)**

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**Member (J)**